

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3798/2013
This the 17th February, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Mrs. Sneh Lata Khanna,
W/o Mr. Praveen Khanna,
R/o C-7/1, Mianwali Nagar,
New Delhi. ... Applicant
(By Advocate: None)

Versus

1. All India Institute of Medical Sciences,
Through its Director,
Ansari Nagar,
New Delhi -110029
2. The Medical Superintendant,
All India Institute of Medical Sciences,
Ansari Nagar,
New Delhi-110029.
3. The Administrative Officer (H),
All India Institute of Medical Sciences,
Ansari Nagar,
New Delhi -110029. ... Respondents

(By Advocate: Mr. M.K. Singh for Mr. R.K. Gupta)

Order (oral)

Per Sudhir Kumar, Member (A)

Case called. None has appeared for the applicant on 07.01.2016, on 21.01.2016, and on 16.02.2016. Today also nobody has entered appearance for the applicant. It appears that the applicant has lost interest to pursue this case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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